

O.A 27/1/93

8.1.93

Hon. Mr. Maharaaj-Din, Jm.

Issue notice to the respondents
returnable within 2 weeks
on 22.1.93
List of cases
for interim relief.

J.M.

(du)

OR

Incompliance with Hon'ble
Court order of 8.1.93 at the
issued to the all respondents
by Registered Post. dt. 15.1.93
with copy of public notice
despatch no 103 and other
undelivered cover also. Reply
has been received of the

21.1.93

22.1.93

Hon'ble Mr. A.K. Sinha, J.M.

Mr. C.S. Singh, learned Counsel
for the respondents files is
power and prays for three
weeks time to file CA. Rejoinder
if any, may be filed within a
week thereafter.

Put up on 23.2.93

J.M.

OR

CA has not
been filed
so far.

24/2

CA. 27/93

2 AM

23.2.93

Hon. Mr. Mahabir Singh, J.M.

On the request of the Counsel for the respondents, further 3 weeks time is allowed to file Counter affidavit. Reply if any, may be filed within one week thereafter. List this case on 26.4.93 for admission.

OK

Misc Application no 52 of 93
in
CA no 27/93, has been
filed and kept on
Record. (H.V.) Submitted
before Court. &

or
J.M.

2
24/3/93

24.3.93

Hon. Mr. Justice U.C. Srivastava, V.C

This is an application for withdrawal of the case which is supported by an affidavit which is signed by the the applicant. The application is allowed. Accordingly the same is withdrawn.



V.C.